

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION NO. 2167

TO BE ANSWERED ON 08.3.2018

Geo-Tagging of Property

2167. SHRI MAHEISH GIRRI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- a) whether the Government proposes to introduce geo-tagging of each property as a part of the 'National Land Records Modernization Programme';
- b) if so, the details thereof;
- c) the significant features of the said programme;
- d) the organization responsible for the funding of this programme and the total cost of implementation of the project;
- e) whether the Government is taking safety measures to ensure that the correct land details are ensured; and
- f) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c) The erstwhile National Land Records Modernization Programme (NLRMP) was being implemented as a Centrally Sponsored Scheme since 2008-09. It has been revamped as the Digital India Land Records Modernization Programme (DILRMP) in 2015-16. The DILRMP has been made a Central Sector Scheme with cent per cent Central funding with effect from 1st April, 2016.

The DILRMP has the following components:

- 1) Computerization of Land Records
- 2) Survey/Resurvey and updating of the survey and settlement Records
- 3) Computerization of Registration
- 4) Modern Record Rooms-Land Records Management Centre at Tahsil/Taluk/Circle/Block level.
- 5) Training and capacity building
- 6) Core GIS [geo-tagging of every land parcel (not property) in rural areas]
- 7) Legal Changes and
- 8) Programme management

One or more components have been sanctioned in 457 districts of the 36 States/Union Territories in the country. States can supplement and add State-specific needs and requirements as they may deem relevant and appropriate. DILRMP inter-alia has digitization of cadastral maps/Filed Measurement Books (FMBs) and Core GIS (including geo tagging of land parcels) as components of the programme where by cadastral maps / FMBs are digitized and Geo-referenced.

(d) to (f) : After revamping of the scheme, DILRMP has become central sector scheme and, Government of India is responsible for cent per cent funding with effect from 01.04.2016. An amount of Rs.950 crore has been recommended by the EFC for continued implementation of the DILRMP up till 2019-20.

State /UT Governments are the implementing agencies for DILRMP. District, State/UT and National level Monitoring and Review Committees are constituted to supervise and review the implementation of the programme.
